

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 3 of 2012

Dated : 28th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

**Indian Biomass Power Association ... Appellant (s)
Versus
Ministry of Power, Govt. of India & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. G. Umapathy
Ms. R. Mekhala**

**Counsel for the Respondent(s): Mr. S. Vallinayagam
Ms. Suparna Srivastava
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. C.K. Rai
Mr. Rutwik Panda
Mr. K.V. Balakrishnan,
Mr. Rajesh Kumar,
Mr. K.V. Mohan
Mr. Aditya Dewan
Mr. Samir Malik**

ORDER

The notes have been given by the Learned Counsel appearing for the Petitioner Association. The Learned Counsel for the Commissions will go through and give their suggestions to enable us to give further directions in the matter.

Post the matter for further hearing on **04.04.2014 at 2.30 p.m..**

**(Justice Surendra Kumar)
Judicial Member**
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**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**